

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)568(MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.08.2018

NAME OF THE PARTIES: Yogesh Baliram Vargantwar

Vs

Vighnahartha Health Visionaries Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

5. **C.P. (IB)-568(MB)/2018**

At request of the parties, list this matter on 12.9.2018

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)